

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH- COURT NO. I

Excise Appeal No. 54992 of 2023

(Arising out of Order-in-Original No. 50-58-2023 -CE dated 13.03.2022 passed by the Additional Director General (Adjudication), DGGSTI, New Delhi)

Minda Sai Limited

...Appellant

(MERGED WITH MINDA CORPORATION LTD), 2D/1, UDYOG
KENDRA, ECOTECH-III, GREATER NOIDA,
GAUTAM BUDDHA NAGAR
UTTAR PRADESH
201310

Versus

Additional Director General (Adjudication),

...Respondent

DIRECTORATE GENERAL OF GST INTELLIGENCE
WEST BLOCK-VIII, WING-6,
2nd FLOOR, R.K. PURAM
NEW DELHI-110066

APPEARANCE:

Mr. Anu Thakur, Advocate for the Appellant
Mr. Rakesh Agarwal, Authorized Representative for the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : January 10, 2024
DATE OF DECISION : March 12, 2024

ORDER SHEET

The appeal is allowed. For order, see order of date in Excise
Appeal No. 52419 of 2022.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)